

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2728

ANSWERED ON:16.12.2004

INSTALLATION OF STATUE OF SHIVAJI

Adhalrao Patil Shri Shivaji;Gadakh Shri Tukaram Gangadhar;Narhire Smt. Kalpana Ramesh

**Will the Minister of CULTURE be pleased to state:**

- (a) whether the Maharashtra Government's request for putting up a Statue of Chhatrapati Shivaji at Meghdambri, Raigad Fort was disapproved by the Government on the basis of certain guidelines for presentation of Archaeological sites and monuments;
- (b) whether the Government of Maharashtra had again approached the Union Government in June this year for permission to put up a Statue of Chhatrapati Shivaji Maharaj at the said Fort;
- (c) if so, the specific points were made out and stressed by the State Government in their communication to the Central Government in this regard;
- (d) whether the Government have since re-examined the same; and
- (e) if so, the decision taken by the Government thereon?

**Answer**

THE MINISTER FOR INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a)to(c) Yes, Sir. The proposal dated 26th June, 2004 from the Chief Minister of Maharashtra addressed to Prime Minister of India regarding permission to install a statue of Chhatrapati Shivaji Maharaj at Meghdambri, Raigad Fort, a centrally protected monument was examined in detail with reference to the provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958, and it was not approved as the intervention would affect the original ambience, ancient features and aesthetic view of the monument. The decision of the Central Government was communicated to the appropriate authority on 9th July, 2004.

(d) No, Sir.

(e) The Question does not arise.